

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. **Company Application/107/2024 in CP/164(MB)2022**

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Mukesh P. Shah Vs. Union of India
Through SFIO
IN THE MATTER OF
Union of India Through SFIO
V/s
S. V. Ghatalia & Associates**

Section: Rule 11 of NCLT Sec. 140(5) of Companies Act, 2013

ORDER

Company Application 107 of 2024:- Counsel, Rahul Sarda appeared for the Applicant and Counsel, Ashish Mehta a/w Aarya More appeared for the Respondent through VC. Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **03.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)